



ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2020

NAME OF THE COMPANY: Prayag Polytech Pvt Ltd V/s MD Plastech Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shadab Alam	Adv	Respondent	
2.	Sagar Mehrotra	Advocate	Operational Creditor	
3.	Vinayak Mittal			

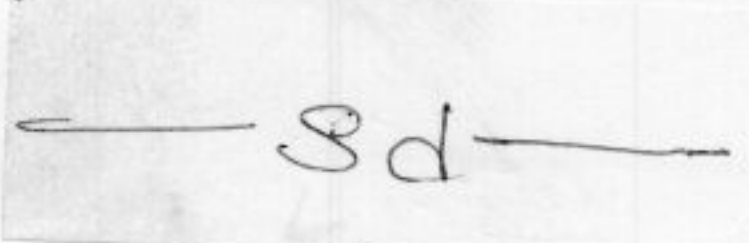
**CP NO. (IB) 389/ALD/2019**

Sh. Sagar Mehrotra alongwith Sh. Vinayak Mittal, Advocates for the petitioner/operational creditor and Sh. Shadab Alam, Advocate for the respondent/corporate debtor are present.

Learned counsel appearing for the respondent states that the counter affidavit is under preparation and the same shall be filed within one week, thereafter petitioner <sup>may</sup> ~~shall~~ file rejoinder, if any.

Accordingly, put up on 07.02.2020.

Dated: 17.01.2020



(Justice Rajesh Dayal Khare)  
MEMBER (J)